

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN

Appellant(s)

VERSUS

SANJEEDA PARVEEN . & ORS.

Respondent(s)

(IA No.21098/2018-APPLICATION FOR SUBSTITUTION)

Date : 07-09-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
[IN CHAMBER]

For Appellant(s)

Mr. S. Wasim A. Qadri, Adv.
Mr. Zaid Ali, Adv.
Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag K., Adv.

Mr. Sanjay Kumar Visen, AOR

Mr. Yadav Narendra Singh, AOR

Mr. Jitendra Kumar Tripathi, Adv.
Ms. Swarupama Chaturedi, Adv.
Mr. Akshat Kumar, AOR (N.P.)UPON hearing the counsel the Court made the following
O R D E R

Application for substitution is allowed.

List before the Court.

(VISHAL ANAND)
COURT MASTER (SH)(RAJ RANI NEGI)
ASSISTANT REGISTRAR